

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4672
ANSWERED ON:23.04.2013
FINANCIAL ASSISTANCE TO NHRC
Verma Shri Sajjan Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government provides financial assistance to the National Human Rights Commission (NHRC);
- (b) if so, the details thereof and the total financial assistance provided to NHRC by the Government during each of the last three years, and the current year;
- (c) whether the allocation for the NHRC has been reduced; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) : Yes, Madam. The National Human Rights Commission (NHRC) is provided financial assistance under Section 32 of the Protection of Human Rights Act, 1993.

(b) : The details of total financial assistance provided to NHRC during each of the last three years and the current year are as below:

S. No.	Financial Year	Funds Released
		(Rs. in Crores)

1.	2010-11	24.89 (Non-Plan)
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8.23 (Plan-Capital)

0.50 (Plan-Revenue)

2.	2011-12	25.75 (Non-Plan)
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2.00 (Plan-Capital)

3.	2012-13	27.17 (Non-Plan)
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6.25 (Plan-Capital)

4.	2013-14	5.25 (Non-Plan)
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(as on 18.4.2013)

(c) & (d) : The budget allocation of NHRC for 2013-14 is Rs.31.51 crores (Non-Plan); Rs.0.50 crore (Plan-Capital); & Rs.0.01 crore (Plan-Revenue). While Non-Plan grants have been increasing over the years, the Plan grants have been provided as per actual requirement projected by NHRC.